

Agriculturists Loans (Madras Amendment) Act, 1935

16 of 1935

[29 October 1936]

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PREAMBLE

An Act to amend the Agriculturists' Loans Act, 1884, in its application to the Presidency of Madras, for a certain purpose.

WHEREAS it is expedient to amend the Agriculturists' Loans Act, 1884 (Central Act XII, of 1884), in its application to the Presidency of Madras, for the purpose hereinafter appearing; It is hereby enacted as follows:--

1. For Statement of Objects and Reasons, see Fort St. George Gazette, dated 23rd July 1935 Part, IV, page 272.

1. Short title :-

This Act may be called the Agriculturists Loans (Madras Amendment) Act, 1935.

2. Amendment of section 4, Act XII of 1884 :-

In sub-section (1) of section 4 of the Agriculturists Loans Act, 1884 (Central Act XII of 1884), after the words "the relief of distress," the words "or indebtedness," shall be inserted.